

(b) and (c) Do not arise

**Expansion of Wheels and Axle Plant,  
Yelahanka**

6820 SHRI G MADEGOWDA Will the Minister of RAILWAYS be pleased to state

(a) whether the Wheel and Axle Plant, Yelahanka has formulated any expansion programme to augment its production,

(b) if so, the details thereof and the cost of the proposed expansion project,

(c) whether the project had been approved by the Government,

(d) the progress made so far in this regard and the time by which the expansion work is likely to be completed, and

(e) the total number of wheels and axles to be produced on account of the expansion programme?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K C LENKA) (a) Yes, Sir

(b) The capacity for wheel manufacture is being increased. The anticipated cost of the project is Rs 31 89 Crores

(c) Yes, Sir

(d) The expenditure upto 31-3-1993 is Rs 5 73 Crores. The full augmented capacity is likely to be available by 1996-97

(e) The capacity of wheel manufacture is proposed to be augmented from 77000 wheels to 95000 wheels per year. The capacity of axle manufacture would remain unchanged

[Translation]

**Imported Machines in Delhi Milk  
scheme**

6821 SHRINITISH KUMAR

SHRI MANJAY LAL.

Will the Minister of AGRICULTURE be pleased to state

(a) whether the Delhi Milk Scheme has imported a number of machines during the last three years,

(b) if so, the name of the countries from where machines have been imported during the said period indicating the names of machines and value thereof,

(c) whether several machines out of them are not being utilised,

(d) if so, the reasons therefor and purpose of their installation in Delhi Milk Scheme, and

(e) the steps proposed to be taken by the Government for the proper utilisation and maintenance of machines installed in Delhi Milk Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) (a) No machines were imported by Delhi Milk Scheme during the last three years

(b) to (e) Do not arise in view of reply at (a) above

**Halt of Sarvodaya Express at Gangapur**

6822 SHRI KUNJEE LAL Will the Minister of RAILWAYS be pleased to state

(a) whether the Sarvodaya Express has been provided a halt at Gangapur city,

(b) if not, the reasons therefor; and

(c) the steps being taken to provide a halt to this train at the above city?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K C LENKA)

(a) Sarvodaya Express trains do not stop at Gangapur city.

(b) and (c). This was examined and stoppage is not found commercially justified.

### **Corruption in Undertakings/ Organisations**

6823. SHRI KASHIRAM RANA:  
SHRILAL BABU RAI:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government have received complaints about corruption prevailing in Undertakings and Organisations under his Ministry;

(b) if so, the details thereof, separately;

(c) the action taken against the guilty officials during the last three years, year-wise or proposed to be taken in this regard; and

(d) the other efforts made by the Government to check such malpractices in these undertakings and organisations?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c). This Ministry has received a few complaints about corruption in Undertakings and organisations under its control. The complaints pertain to misuse of government money, purchase in excess of requirement, haste in making imports, issue of certificates without proper investigations etc. All these cases are under investigation with the concerned authorities.

(d) Vigilance Divisions are functioning in all these Organisations. Close watch on the conduct

of officers/official working in these Undertakings/Organisations is kept. On thorough investigation, if the officer/official is found involved in corruption or other malpractices, suitable punishment is awarded as per service rules governing the Undertaking/Organisation.

[English]

### **Class Project in Uttar Pradesh**

6825. SHRI HARI KEWAL PRASAD:  
SHRI ARJUN SINGH YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Educational Technology and Class project have been implemented in Uttar Pradesh during 1991-92; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) and (b). Under Educational Technology Scheme in the State of Uttar Pradesh following activities are being assisted:

(a) Assistance to State Institute of Educational Technology, Lucknow, Uttar Pradesh for production of TV Programmes for educational telecasts in the State;

(b) Distribution of Radio-cum-Cassette Players in Primary schools; 1

(c) Meeting 75 per cent of the cost of Colour TVs with a total cost ceiling of Rs. 13,000/- in upper primary schools.

The State Institute of Educational